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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
GROUND FLOOR, CORPORATE BHAWAN, GSI POST, BANDLAGUDA,  
HAYATNAGAR MANDAL, NAGOLE, HYDERABAD-500068.

Date: 16.02.2017

NOTICE

Consequent to notification No. G.S.R. 1119 (E) & S.O 3676 (E) dated 07<sup>th</sup> December, 2016 issued by Ministry of Corporate Affairs, Government of India.

All concerned are hereby informed that some of the Company matters having jurisdiction at NCLT, Hyderabad Bench related to Merger filed under the relevant provisions of Companies Act, 1956/2013, have been received in this Tribunal from Hon'ble High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, The details are enclosed as Annexure -A.

All concerned are requested to file two complete sets (legal size) in hard copy of Petition/Application and other information in terms of notification No. G.S.R. 1119 (E) & S.O 3676 (E) dated 07<sup>th</sup> December, 2016 issued by Ministry of Corporate Affairs, Government of India, before date of hearing and appear before NCLT, Hyderabad Bench on the date mentioned against their names.

Encl: Annexure-A

V. Annapoorna  
(V. ANNAPOORNA)  
ASSISTANT DIRECTOR  
NCLT, HYDERABAD BENCH

## ANNEXURE-A

LIST OF PETITIONS RECEIVED FROM HON'BLE HIGH COURT OF TELANGANA & ANDHRA PRADESH  
UNDER SECTION 391/394 OF COMPANIES ACT, 1956 (TRANSFER PETITIONS)

S.No	Under Section	File No. ( COURT ) HIGH	NCLT FILE NO.	Name of the Respondent/Transferee	Petitioner/Transferor	Remarks/Next date of hearing
1	(391-394)	CP 391 of 2016 & CA 1574 of 2016	TPHC/01/HDB/2017 CP (TCAA) NO.1/HDB/2017	Aqua Space Developers Private Limited		Orders Pronounced on 12.01.2017
2	(391-394)	CP 392 of 2016 & CA 1575 of 2016	TPHC/02/HDB/2017 CP (TCAA) NO.2/HDB/2017	Divija Commercial Properties Private Limited		Orders Pronounced on 12.01.2017
3	(391-394)	CP 281 of 2015 & CA 1417 of 2015	TPHC/03/HDB/2017 CP (TCAA) NO.3/HDB/2017	Lalit Agro Farms Private Limited		20.02.2017
4	(391-394)	CP 282 of 2015 & CA 1418 of 2015	TPHC/04/HDB/2017 CP (TCAA) NO.4/HDB/2017	Shyamala Agro Farms Private Limited		20.02.2017
5	(391-394)	CP 283 of 2015 & CA 1419 of 2015	TPHC/05/HDB/2017 CP (TCAA) NO.5/HDB/2017	Mihika Agro Farms Private Limited		20.02.2017
6	(391-394)	CP 284 of 2015 & CA 1420 of 2015	TPHC/06/HDB/2017 CP (TCAA) NO.6/HDB/2017	Narasimha Developers Private Limited		20.02.2017
7	(391-394)	CP 285 of 2015 & A 1421 of 2015	TPHC/07/HDB/2017 CP (TCAA) NO.7/HDB/2017	Ruthvik Estates Private Limited		20.02.2017
8	(391-394)	CP 286 of 2015 & A 1422 of 2015	TPHC/08/HDB/2017 CP (TCAA) NO.8/HDB/2017	Suguna Estates Private Limited		20.02.2017



9	(391-394)	CP 287 of 2015 & A 1423 of 2015	TPHC/09/HDB/2017 CP (TCAA) NO.9/HDB/2017	Bhuvanesh Realtors Private Ltd.	20.02.2017
10	(391-394)	CP 288 of 2015 & CA 1424 of 2015	TPHC/10/HDB/2017 CP (TCAA) NO.10/HDB/2017	Arnesh Ventures Private Limited	20.02.2017
11	(391-394)	CP 289 of 2015	TPHC/11/HDB/2017 CP (TCAA) NO.11/HDB/2017	Sirisha Projects Private Limited (Transferee Company) & Lalit Agro Farms Private Limited, Shyamla Agro Farms Private Limited, Mihika Agro Farms Private Limited, Narasimha Developers Private Limited, Ruthvik Estates Private Limited, Suguna Estates Private Limited, Bhuvanesh Realtors Private Limited & Arnesh Ventures Private Limited (Transferor Companies)	20.02.2017
12	(391-394)	CP/110/2012	CP (TCAA) NO.12/HDB/2017	Sri Vasavi Industries Limited (Transferor Co.)	21.02.2017
13	(391-394)	CP/111/2012	CP (TCAA) NO.13/HDB/2017	Metkore Alloys & Industries Limited (Transferee Co.)	21.02.2017
14	(391-394)	CP/190/2014	CP (TCAA) NO.14/HDB/2017	Biological E Limited (Demerger)	06.03.2017
15	(391-394)	CP/191/2014	CP (TCAA) NO.15/HDB/2017	BE Immunology Private Limited (Resulting Co.)	06.03.2017
16	(391-394)	CA/456/2014	CA (TCAA) NO.1/HDB/2017	BE Vaxco Private Limited (Resulting Co.)	21.02.2017
17	(391-394)	CP/22/2016	CP (TCAA) NO.16/HDB/2017	Sarita Synthetics and Industries Ltd (Transferor Co.)	08.03.2017
18	(391-394)	CP/23/2016	CP (TCAA) NO.17/HDB/2017	VBC Ferro Alloys Limited (Transferor Co.)	08.03.2017
19	(391-394)	CP/239/2016	CP (TCAA) NO.18/HDB/2017	VBC Power Company Ltd. (Transferee Co.)	08.03.2017
20	(391-394)	CP/240/2016	CP (TCAA) NO.19/HDB/2017	A.K. Entertainments (India) Pvt. Ltd. (Transferor Co.1)	08.03.2017
21	(391-394)	CP/241/2016	CP (TCAA) NO.20/HDB/2017	Advansoft International Limited (Transferor Co.2)	08.03.2017
22	(391-394)	CP/242/2016	CP (TCAA) NO.21/HDB/2017	Opportunity Media Private Limited (Transferor Co.3)	08.03.2017
23	(391-394)	CP/297/2016	CP (TCAA) NO.22/HDB/2017	Adventures International Private Limited (Transferor Co.)	08.03.2017

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24	(391-394)	CP/298/2016	CP (TCAA) NO.23/HDB/2017	Sri Brunda Infrastructure Private Limited (Transferee Co.)	03.02.2017
25	(391-394)	CP/309/2016	CP (TCAA) NO.24/HDB/2017	CLC Bio India Private Limited (Transferor Co.2)	23.02.2017
26	(391-394)	CP/312/2016	CP (TCAA) NO.25/HDB/2017	P. Manoharal Jewellers Private Ltd (Transferor Co.1)	23.02.2017
27	(391-394)	CP/313/2016	CP (TCAA) NO.26/HDB/2017	P. Manoharal Gems and jewelers Pvt. Ltd. (Transferor Co.-2)	23.02.2017
28	(391-394)	CP/314/2016	CP (TCAA) NO.27/HDB/2017	P. Manoharal and Sons Jewellers Pvt. Ltd. (Transferor Co.)	23.02.2017
29	(391-394)	CP/329/2016	CP (TCAA) NO.28/HDB/2017	NowPos M-Solutions Pvt. Ltd. (Transferor Co.)	28.02.2017
30	(391-394)	CP/330/2016	CP (TCAA) NO.29/HDB/2017	Laurus Infosystems (India) Pvt. Ltd. (Transferee Co.)	28.02.2017
31	(391-394)	CP/334/2016	CP (TCAA) NO.30/HDB/2017	Gaint Power Industries Private Limited (Transferor Co.)	17.02.2017
32	(391-394)	CP/335/2016	CP (TCAA) NO.31/HDB/2017	APT Power Engineering Limited (Transferee Co.)	17.02.2017
33	(391-394)	CP/352/2016	CP (TCAA) NO.32/HDB/2017	Beaver Engineering & Holdings Private Limited (Transferor Co.)	20.02.2017
34	(391-394)	CP/353/2016	CP (TCAA) NO.33/HDB/2017	HBL Power Systems Limited (Transferee Co.)	20.02.2017
35	(391-394)	CP/361/2016	CP (TCAA) NO.34/HDB/2017	UnitedHealth Group Information Services Private Limited (Transferor Co.)	17.02.2017
36	(391-394)	CP/363/2016	CP (TCAA) NO.35/HDB/2017	SVKR Infra India Limited (Demerged/Transferor Co)	21.02.2017
37	(391-394)	CP/362/2016	CP (TCAA) NO.36/HDB/2017	VAGOR Constructions Private Limited (Resulting/Transferee Co.)	21.02.2017
38	(391-394)	CP/364/2016	CP (TCAA) NO.37/HDB/2017	SVKR Infra India Limited (Demerged/Transferor Co)	21.02.2017
39	(391-394)	CP/365/2016	CP (TCAA) NO.38/HDB/2017	SRP Commercial Malls & Markets Pvt. Ltd. (Resulting/Transferee Co.)	21.02.2017
40	(391-394)	CP/376/2016	CP (TCAA) NO.39/HDB/2017	RCL Container Services Private Limited (Transferor Co)	17.02.2017
41	(391-394)	CP/377/2016	CP (TCAA) NO.40/HDB/2017	RCL Logistics Private Limited (Transferee Co.)	17.02.2017

42	(391-394)	CP/378/2016	CP (TCAA) NO.41/HDB/2017	Nicomac Clean Rooms Far East Private Limited (Transferor Co.)	22.02.2017
43	(391-394)	CP/379/2016	CP (TCAA) NO.42/HDB/2017	Nicomac Micro Solutions Private Ltd (Transferee Co.)	22.02.2017
44	(391-394)	CP/380/2016	CP (TCAA) NO.43/HDB/2017	Invesco (Hyderabad) Private Limited (Transferor Co.)	21.02.2017
45	(391-394)	CP/381/2016	CP (TCAA) NO.44/HDB/2017	Hyderabad IT Support Services Pvt. Ltd. (Transferee Co.)	21.02.2017
46	(391-394)	CP/382/2016	CP (TCAA) NO.45/HDB/2017	MarketTools Research Private Ltd (Transferor Co.)	Order Reserved
47	(391-394)	CP/383/2016	CP (TCAA) NO.46/HDB/2017	Macromill Research India Pvt. Ltd. (Transferee Co.)	Order Reserved
48	(391-394)	CP/384/2016	CP (TCAA) NO.47/HDB/2017	Surana Cables Private Limited (Transferee Co.)	22.02.2017
49	(391-394)	CP/385/2016	CP (TCAA) NO.48/HDB/2017	Kaveri (India) Limited (Transferor Co.1)	22.02.2017
50	(391-394)	CP/386/2016	CP (TCAA) NO.49/HDB/2017	Surana Securities Limited (Transferor Co.2)	22.02.2017
51	(391-394)	CP/387/2016	CP (TCAA) NO.50/HDB/2017	Mallemaala Agro Private Limited (Transferor Co.)	22.02.2017
52	(391-394)	CP/388/2016	CP (TCAA) NO.51/HDB/2017	Hyderabad Duty Free Retail Limited (Transferor Co.)	28.02.2017
53	(391-394)	CP/389/2016	CP (TCAA) NO.52/HDB/2017	GMR Hotels and Resorts Limited (Transferee Co.)	28.02.2017
54	(391-394)	CP/404/2016	CP (TCAA) NO.53/HDB/2017	Takshila Tech Parks & Incubators (India) Ltd. (Demerged Co.)	23.02.2017
55	(391-394)	CP/393/2016	CP (TCAA) NO.54/HDB/2017	MN Takshila Industries Private Limited (Resulting Co.)	23.02.2017
56	(391-394)	CP/394/2016	CP (TCAA) NO.55/HDB/2017	Genome Valley Tech Parks & Incubators Pvt. Ltd. (Demerger Co.)	23.02.2017
57	(391-394)	CP/395/2016	CP (TCAA) NO.56/HDB/2017	MN Takshila Industries Private Limited (Resulting Co.)	23.02.2017
58	(391-394)	CP/396/2016	CP (TCAA) NO.57/HDB/2017	Gulbarga Power Private Limited (Transferor Co.)	03.03.2017
59	(391-394)	CP/397/2016	CP (TCAA) NO.58/HDB/2017	Kalburgi Cement Private Limited (Transferee Co.)	03.03.2017
60	(391-394)	CP/405/2016	CP (TCAA) NO.59/HDB/2017	Semfirst Infra Private Limited (Transferor Co.)	28.02.2017
61	(391-394)	CP/406/2016	CP (TCAA) NO.60/HDB/2017	Sahasra Infra Private Limited (Transferee Co.)	28.02.2017
62	(391-394)	CP/411/2016	CP (TCAA) NO.61/HDB/2017	Pinnac Feeds Limited (Transferor Co.)	01.03.2017
63	(391-394)	CP/412/2016	CP (TCAA) NO.62/HDB/2017	The Waterbase Limited (Transferee Co.)	01.03.2017

64	(391-394)	CP/416/2016	CP (TCAA) NO.63/HDB/2017	International Paper APPM Limited (Scheme of Arrangement with its Members)	21.02.2017
65	(391-394)	CA/1351/2016 CA/1352/2016	CA (TCAA) NO.2/HDB/2017 CA (TCAA) NO.3/HDB/2017	Secured Investment Making Services (India) Pvt. Ltd. (Scheme of Arrangement with its unsecured Creditors)	21.02.2017
66	(391-394)	CA/1531/2016 CA/1532/2016	CA (TCAA) NO.4/HDB/2017 CA (TCAA) NO.5/HDB/2017	International Paper APPM Limited (Scheme of Arrangement with its Members)	21.02.2017

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V. Annapurna  
V. Annapurna  
POORNA  
RECTOR  
ERABAD - 68  
NCLT,